

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH AT NEW DELHI**

Original Application No. 423 of 2025

News Item titled "Mohali residents lock waste center" appearing in the Tribune dated 11.08.2025.

INDEX

Sr. No.	Particulars	Page No.
1	Short reply by way of Affidavit of Er. Navtesh Singla, Environmental Engineer, Regional Office, SAS Nagar (Mohali) on behalf of Punjab Pollution Control Board respondent no.2 in compliance to order dated 21.08.2025	1-3

Date: 13/11/2025

Place: SAS Nagar


(Er. Navtesh Singla)
Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, SAS Nagar (Mohali)
(On behalf of Respondent No.2)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH AT NEW DELHI**

Original Application No. 423 of 2025

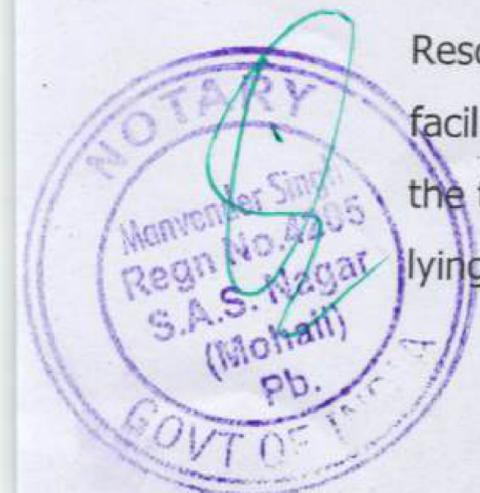
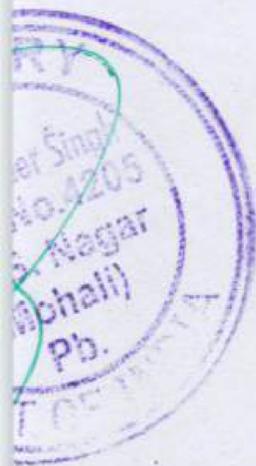
News Item titled "Mohali residents lock waste center" appearing in the Tribune dated 11.08.2025.

Short reply by way of Affidavit of Er. Navtesh Singla, Environmental Engineer, Regional Office, SAS Nagar (Mohali) on behalf of Punjab Pollution Control Board respondent no.2 in compliance to order dated 21.08.2025.

I, the above-named deponent, do hereby, solemnly affirm and state as under:

Respectfully Showeth:

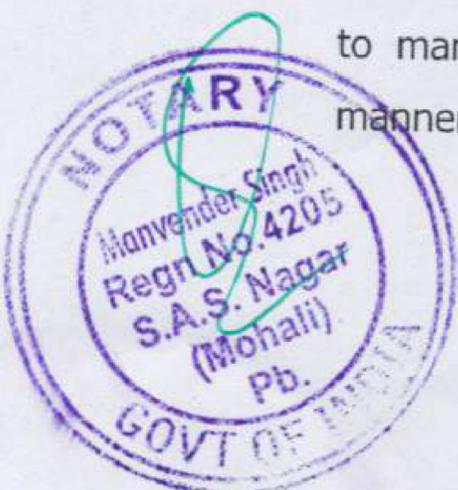
1. That the deponent namely Er. Navtesh Singla is working as Environmental Engineer in the Punjab Pollution Control Board and is posted in the Regional Office of the Board at SAS Nagar (Mohali). The deponent is well conversant with the facts and circumstances of the case and is competent and authorized to swear and file the present short reply by way of affidavit on behalf of respondent no. 2 i.e., Punjab Pollution Control Board.
2. That briefly submitted this Hon'ble Tribunal has taken cognizance of the above-mentioned case in exercise of suo-motu powers on the basis of the news item titled "Mohali residents lock waste centre" appearing in The Tribune dated 11.08.2025. The news item relates to foul odour and safety hazards caused by continuous dumping of garbage in Mohali, Punjab. The article mentions that Residents of Phase 10 and 11 had staged a protest outside Shahimajra Resource Management Centre and locked the gates of the garbage processing facility, as the Municipal Corporation had failed to resolve the issues faced by the them. The article states that as per a local resident mound of garbage kept lying there for weeks, emitting foul smell on rainy days. No regular cleaning is



13 NOV 2025

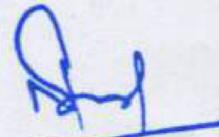
done. Garbage keeps spilling on the road. The article further mentions that local residents state that despite promises, neither the MC Commissioner nor the Mayor had been able to resolve the issue.

3. That after consideration of the matter, the Hon'ble National Green Tribunal has passed an order dated 21.08.2025 thereby impleading the Municipal Corporation, SAS Nagar, Punjab Pollution Control Board and Deputy Commission, SAS Nagar as respondents in the case and called for a response. The present reply is being filed on behalf of Punjab Pollution Control Board in compliance to order dated 21.08.2025.
4. That the site in question at Shahi Majra was visited by the Assistant Environmental Engineer of the Board on 27.10.2025 and it was observed that the site at Shahi Majra is being used by Municipal Corporation, SAS Nagar as Resource Management Center (RMC), where the garbage is collected, segregated and further transported to the Waste processing site at Jagtpura, District SAS Nagar. The site at Shahi Majra was found to be empty at the time of visit of the visiting officer. The officials of Municipal Corporation, SAS Nagar when contacted by the visiting officer, informed that the RMC has been cleared of the waste and is under renovation and there is no problem of waste accumulation at present. The officials of Municipal Corporation, SAS Nagar ensured that in future there shall be no such problem at the RMC Shahi Majra. The visiting officer has also sensitized the officers / officials of the Municipal Corporation, SAS Nagar to comply with the Solid Waste Management Rules, 2016.
5. That the deponent herein in his capacity as Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar has also met the Commissioner, Municipal Corporation, SAS Nagar personally in this regard (on 10.11.2025), who assured to issue instructions to the concerned officials / officers to ensure the compliance of Solid Waste Management Rules, 2016 and to manage the Resource Management Centre Shahi Majra in an efficient manner.



13 NOV 2025

- 6. That the respondent Punjab Pollution Control Board undertakes to take appropriate action against Municipal Corporation, SAS Nagar in accordance with law if any violation of Solid Waste Management Rules, 2016 is observed.
- 7. That the deponent may kindly be allowed to place on record the present short reply by way of affidavit on behalf of respondent Punjab Pollution Control Board in compliance to order dated 21.08.2025 for kind consideration and appropriate orders of this Hon'ble Tribunal.


Deponent

(Er. Navtesh Singla)
Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, SAS Nagar (Mohali)
(On behalf of Respondent No.2)

Date: 13/11/2025

Place: SAS Nagar

VERIFICATION

Verified that the contents of Para No.1 to 6 of the above report by way of affidavit of the deponent are true and correct as derived from the official record. Para No.7 is prayer. No part of the above short reply is false and nothing material has been concealed therein.


Deponent

(Er. Navtesh Singla)
Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, SAS Nagar (Mohali)
(On behalf of Respondent No.2)

Date: 13/11/2025

Place: SAS Nagar

I Know Deponent Personally
And He/ She Has Signed In
My Presence. *Manvender Singh*

Certified that the Affidavit/SPA/GPA/ Agreement/Deed/Consent/Undertaking/PDI R/W/B etc. document has been read over & explained to the Deponent/Executant, who seemed perfectly to understand the same at the time of making there of.



Register No. 238
Regn. No. 38
13 NOV 2025
MANVENDER SINGH
NOTARY
JUDICIAL COURTS COMPLEX
S.A.S. NAGAR (MOHALI) - PP
(INDIA) REGD. NO. 4205

Attested as Identified
13 NOV 2025
MANVENDER SINGH
NOTARY
S.A.S. Nagar (MOHALI)
PUNJAB, (INDIA)